

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Cause List for Friday the 27th January 2023

Electricity Bench

TIME :10.30 AM

REGISTRAR COURT

**(Note: All the Ld. Counsels are directed to file the soft copies - OCR searchable mode and saved as a PDF document - of the Appeals, IAs, Replies, Rejoinders etc. along with all the relevant documents at the time of filing with the Registry. Any subsequent filing of hard copy in the Registry shall be accompanied by a soft copy. Soft copies shall be filed through e-mail at preetikalsiaptel@gmail.com with the Registry.)**

**(Updated List of Finals has been uploaded in the website under the "Notification tab").**

MS. MADHULIKA CHOUDHARY, Ld. Registrar

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<b><u>FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE</u></b>			
1.	IA-1099/2022 (For condonation of delay in refiling the Appeal) (91 days)  IA-473/2022 (For condonation of delay in filing the Appeal) (753 days)  In  DFR-119/2022  IA-1100/2022 (For exemption from Impleading parties)  <b>(Service complete)</b>  <b>(Court-I Matter)</b>	M/s Devi Energies Pvt. Ltd. - Applicant(s)  <b>Versus</b>  Arunachal Pradesh State Electricity Regulatory Commission & Ors.  - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Amal Nair, Sugandh Khanna for App.1.  Raj Singh Niranjana for Res.1, Dr. Rajni Patel Niranjana for Res.1,
2.	IA-1061/2022 (For condonation of delay in refiling the Appeal) (64 days)  IA-597/2022 (For condonation of delay in filing the Appeal) (597 days)  In	M/s Devi Energies Pvt. Ltd. - Applicant(s)  <b>Versus</b>  Arunachal Pradesh State Electricity Regulatory Commission & Ors.  - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Amal Nair, Sugandh Khanna for App.1.  Raj Singh Niranjana for Res.1, Dr. Rajni Patel Niranjana for Res.1,

	<p>DFR-143/2022</p> <p>IA-1060/2022 (For exemption from Impleading parties)</p> <p><b>(Service complete)</b></p> <p><b>(Court-I Matter)</b></p>		
3.	<p>IA-1442/2022 (For condonation of delay in filing the Appeal) (08 days)</p> <p>In</p> <p>DFR-344/2022</p> <p><b>(Service complete)</b></p> <p><b>(Court-I Matter)</b></p>	<p>Haldia Energy Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>West Bengal Electricity Regulatory Commission - Respondent(s)</p>	<p>Sanjeev K. Kapoor, Divya Chaturvedi, Saransh Shaw, Srishti Rai for App.1.</p> <hr/> <p>C.K. Rai for Res.1, Sumit Panwar for Res.1, Anuradha Roy for Res.1,</p>
4.	<p>IA-1577/2022 (For condonation of delay in filing the Appeal) (08 days)</p> <p>In</p> <p>DFR-345/2022</p> <p><b>(Service complete)</b></p> <p><b>(Court-I Matter)</b></p>	<p>Haldia Energy Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>West Bengal Electricity Regulatory Commission - Respondent(s)</p>	<p>Sanjeev K. Kapoor, Divya Chaturvedi, Saransh Shaw, Srishti Rai for App.1.</p> <hr/> <p>Mandakini Ghosh for Res.1,</p>
5.	<p>IA-1534/2022 (For condonation of delay in filing the Appeal) (107 days)</p> <p>In</p> <p>DFR-392/2022</p> <p>IA-1535/2022 (For interim relief)</p> <p>IA-1536/2022 (For exemption from filing typed copies of documents/annexures)</p> <p><b>(Service complete)</b></p> <p><b>(Court-II Matter)</b></p>	<p>Madhya Pradesh Paschim Kshetra Vidyut Vitran Co. Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Madhya Pradesh Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Nitin Gaur, for App.1</p> <hr/> <p>Shlok Chandra for Res.1, Keshav Garg for Res.1, Paramhans Sahani for Res.2, Samindra Kumar Tripathi for Res.2,</p>

<p>6.</p> <p>IA-1628/2022 (For condonation of delay in filing the Appeal) (26 days)</p> <p>In</p> <p>DFR-418/2022</p> <p>IA-1629/2022 (For filing additional document)</p> <p><b>(Service complete)</b></p> <p><b>(Court-II Matter)</b></p>	<p>Haldia Energy Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>West Bengal Electricity Regulatory Commission</p> <p>- Respondent(s)</p>	<p>Sanjeev K. Kapoor, Divya Chaturvedi, Saransh Shaw, Srishti Rai for App.1.</p> <hr/> <p>Mandakini Ghosh for Res.1,</p>
<p>7.</p> <p>IA-2125/2022 (For condonation of delay in refiling the Appeal) (47 days)</p> <p>In</p> <p>DFR-426/2022</p> <p><b>(Service complete)</b></p> <p><b>(Court-I Matter)</b></p>	<p>Surya Alloy Industries Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>West Bengal Electricity Regulatory Commission &amp; Anr.</p> <p>- Respondent(s)</p>	<p>Amit Kapur, Akshat Jain, Shefali Tripathi, Aditya H. Dubey, Sagnik Maitra, Avdesh Mandloi for App.1.</p> <hr/>
<p>8.</p> <p>IA-1668/2022 (For condonation of delay in filing the Appeal) (14 days)</p> <p>In</p> <p>DFR-434/2022</p> <p><b>(Court notice returned for R-3 - Insufficient address)</b></p> <p><b>(Affidavit of service filed)</b></p> <p><b>(Court-II Matter)</b></p>	<p>Lanco Amarkantak Power Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Chhattisgarh State Electricity Regulatory Commission &amp; Ors.</p> <p>- Respondent(s)</p>	<p>Deepak Khurana, Vineet Tayal, Abhishek Bansal, Nishtha Wadhwa, Bhaskar, Ashwini Kumar Tak for App.1.</p> <hr/> <p>Ritesh Khare for Res.1,</p>
<p>9.</p> <p>IA-1672/2022 (For leave to file Appeal)</p> <p>IA-1670/2022 (For condonation of delay in filing the Appeal) (217 days)</p>	<p>Bharat Heavy Electricals Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Karnataka Electricity Regulatory Commission &amp; Anr.</p> <p>- Respondent(s)</p>	<p>Dibya Nishant, Pallav Kumar, Bitisha Singh, Garima Sharma for App.1.</p> <hr/> <p>Chandrashekhar A. C for Res.2, Ajay J Nandalike for Res.2,</p>

	<p>In</p> <p>DFR-436/2022</p> <p>IA-1671/2022 (For interim relief)</p> <p>IA-1674/2022 (For exemption from Impleading parties)</p> <p>IA-1673/2022 (For Urgent Listing)</p> <p><b>(Service complete)</b></p> <p><b>(Court-II Matter)</b></p>		
10.	<p>IA-2211/2022 (For leave to file Appeal)</p> <p>IA-1786/2022 (For condonation of delay in filing the Appeal) (173 days)</p> <p>In</p> <p>DFR-462/2022</p> <p>IA-2210/2022 (For exemption from filling certified copy of impugned order)</p> <p><b>(Service complete)</b></p> <p><b>(Court-I Matter)</b></p>	<p>Megha Engineering and Infrastructures Ltd. - Applicant(s)</p> <p><b>Versus</b></p> <p>Telangana State Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Yelamanchili Shiva Santosh Kumar, Rudrajit Ghosh for App.1.</p> <hr/>
11.	<p>IA-1804/2022 (For condonation of delay in filing the Appeal) (111 days)</p> <p>In</p> <p>DFR-465/2022</p> <p><b>(Service complete)</b></p> <p><b>(Court-I Matter)</b></p>	<p>Jindal Stainless Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Odisha Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Anushree Bardhan, Tanya Sareen, Srishti Khindaria, Aneesh Bajaj, Surbhi Kapoor for App.1.</p> <hr/> <p>Rutwik Panda for Res.1,</p>
12.	<p>IA-1892/2022 (For condonation of delay in filing the Appeal) (133 days)</p>	<p>Gulbarga Electricity Supply Company Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Karnataka Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Shahbaaz Husain, Fahad Khan, Stephania Pinto, Yeshwanth M Comar for App.1.</p> <hr/> <p>Ananya Goswami for Res.2, Sujit Ghosh for Res.2, Mannat Waraich for Res.2,</p>

	<p>In</p> <p>DFR-484/2022</p> <p>IA-1893/2022 (For interim relief)</p> <p><b>(Court notice served)</b></p> <p><b>(Affidavit of service not filed)</b></p> <p><b>(Defects cured)</b></p> <p><b>(Court-I Matter)</b></p>		<p>Mohd Munis Siddique for Res.2, Mridul Gupta for Res.2,</p>
13.	<p>IA-1916/2022 (For condonation of delay in filing the Appeal) (172 days)</p> <p>In</p> <p>DFR-489/2022</p> <p>IA-1917/2022 (For interim relief)</p> <p><b>(Court notice served)</b></p> <p><b>(Affidavit of service not filed)</b></p> <p><b>(Defects cured)</b></p> <p><b>(Court-I Matter)</b></p>	<p>Hubli Electricity Supply Company Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Karnataka Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Shahbaaz Husain, Fahad Khan, Stephania Pinto, Yeshwanth M Comar for App.1.</p> <hr/> <p>Hemant Sahai for Res.2, Shreshth Sharma for Res.2, Nitish Gupta for Res.2, Molshree Bhatnagar for Res.2, Parichita Chowdhury for Res.2, Nishant Talwar for Res.2, Shubhi Sharma for Res.2, Nipun Sharma for Res.2, Allan Massey for Res.2, Surabhi Pandey for Res.2, Utkarsh Singh for Res.2, Aditya Jain for Res.2, Neel Kandan Rahate for Res.2,</p>
14.	<p>IA-1932/2022 (For condonation of delay in filing the Appeal) (201 days)</p> <p>In</p> <p>DFR-494/2022</p> <p>IA-1933/2022 (For interim relief)</p> <p>IA-1934/2022 (For exemption from Impleading parties)</p> <p><b>(Court notice returned for R-3 and R-5 - Addressee left without instructions)</b></p> <p><b>(Affidavit of service filed)</b></p>	<p>Mahindra CIE Automotive Limited - Applicant(s)</p> <p><b>Versus</b></p> <p>Maharashtra Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Dipali Sheth, Shubham Mehta, Mitali Shahane for App.1.</p> <hr/> <p>Anand Kumar Shrivastava for Res.4, Shruti Kanodia for Res.4, Prabhat Kr. Shrivastava for Res.4, Shivam Sinha for Res.4, Ishita Jain for Res.4, Anuja Jain for Res.4, Akash Srivastava for Res.4, Nilesh Panda for Res.4, Amrita Bakhshi for Res.4, Rishika Garg for Res.4, Ankit Bhandari for Res.4, Akash Dash for Res.4,</p>

	(Court-II Matter)		
<b>PLEADING INCOMPLETE BEFORE ADMISSION</b>			
15.	APL-335/2021 & IA-1124/2022 (For filing additional document)  (Service complete)  (Court-I Matter)	Odisha Power Generation Corporation Limited Appellant(s)  <b>Versus</b>  Odisha Electricity Regulatory Commission & Ors.  - Respondent(s)	Shankh Sengupta, Syed Jafar Alam, Deep Rao Palepu, Abhishek Kumar, Harneet Kaur, Arjun Agarwal, Karan Arora, Saahil Kaul for App. 1.  Rutwik Panda for Res. 1, Raj Kumar Mehta for Res.2, Himanshi Andley for Res.2, Soumyajit Pani for Res. 14,
16.	APL-194/2022 & IA-724/2022 (For interim relief)  (Service complete)  (Court-II Matter)	Powergrid Southern Interconnector Transmission System Limited (PSITSL) (Formerly Known as Vemagiri II Transmission Limited) Appellant(s)  <b>Versus</b>  Central Electricity Regulatory Commission & Ors.  - Respondent(s)	Poorva Saigal, Shubham Arya, Ravi Nair, Nipun Dave for App. 1.  S. Vallinayagam for Res.9, Suparna Srivastava for Res. 17,
17.	APL-227/2022  (Service complete)  (Court-II Matter)	Powergrid Corporation of India Ltd. Appellant(s)  <b>Versus</b>  Central Electricity Regulatory Commission & Ors.  - Respondent(s)	Poorva Saigal, Shubham Arya, Ravi Nair, Nipun Dave for App. 1.  Rohini Prasad for Res.2,
18.	APL-258/2022  (Court notice dt. 26.08.22 returned for R-7 - Addressee moved, R-8 - No reason and consignment not found for R-10)  (Affidavit of service filed)  (Court-I Matter)	GRIDCO Limited Appellant(s)  <b>Versus</b>  NTPC Limited & Ors. - Respondent(s)	Raj Kumar Mehta, for App. 1  Shri Venkatesh for Res. 1, V.M. Kannan for Res. 1, Jatin Ghuliani for Res. 1, Anant Singh for Res. 1, Mohit Mansharamani for Res. 1, Rishabh Sehgal for Res. 1, Kunal Veer Chopra for Res. 1, Ashutosh Kumar Srivastava for Res. 1, Bharath Gangadharan for Res. 1, Jayant Bajaj for Res. 1, Nihal Bhardwaj for Res. 1, Siddharth Nigotia for Res. 1, Kartikay Trivedi for Res. 1, Shivam Kumar for Res. 1, Suhael Buttan for Res. 1, Siddharth Joshi for Res. 1, Abhishek Nangia for Res. 1, Simran Saluja for Res. 1, Vineet Kumar for Res. 1, Punyam Bhutani for Res. 1, Udit Gupta for Res. 5, Anup Jain for Res. 5, Vyom Chaturvedi for Res. 5, Prachi Gupta for Res. 5, Pradeep Misra for Res. 9, Manoj Kumar Sharma for Res. 9,
19.	APL-351/2022  (Service complete)  (Court-I Matter)	Dalmia Cement (Bharat) Limited (Formerly M/s OCL India Limited) Appellant(s)  <b>Versus</b>  Tata Power Western Odisha Distribution Limited (Formerly WESCO) & Anr.	Dhananjaya Mishra, Vaishnavi Viswanathan, Ayush Khandelwal, Satyakam Swayam Siva for App. 1.  Rutwik Panda for Res. 2,

